



2026:AHC:14764

## HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 594 of 2026

Ram Singh

.....Petitioner(s)

Versus

State of U.P. and Another

.....Respondent(s)

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|---------------------------|---|-------------------|
| Counsel for Petitioner(s) | : | Ashok Kumar Patel |
| Counsel for Respondent(s) | : | C.S.C.            |

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**Court No. - 33**

**HON'BLE VIKAS BUDHWAR, J.**

1. Sri Ashok Kumar Patel, learned counsel for the petitioner seeks to withdraw the present writ petition, in which a writ, order or direction has been sought in nature of Mandamus directing the respondents no.2 to decide the representation dated 19.12.2025 and respondent no.2 may be directed to correct the date of birth as 15.12.1967 in the service record of the petitioner, on account of inherent defect, with liberty to file afresh.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.

**January 21, 2026**  
N.S.Rathour

**(Vikas Budhwar,J.)**